

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 125**  
**(IB)-33(PB)/2020**

**IN THE MATTER OF:**

Apurv Jain & anr.

Vs.

Imperia Structures Ltd. & Anr.

... Applicant/Petitioner

... Respondent

**Order Under Section 7 of IBC, 2016**

**Order delivered on 28.01.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

Ms. Swati Gupta, Mr. Siddharth Nagpal, Advs.

For the Respondent

:

-

**ORDER**

For order see, CP. No. (IB)-2228(PB)/2019.

28.01.2020  
Ritu Sharma